

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCHES "A" : DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER
AND
SHRI L.P. SAHU, ACCOUNTANT MEMBER

ITA.No.398/Del./2016
Assessment Year 2007-2008

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| The Income Tax Officer, Ward-2(4), New Delhi. | vs. | M/s. Anmol Probuild Private Ltd., A-32, Madhu Vihar, I.P. Extn., Delhi. PIN – 110 092. PAN AAGCA1370G |
| (Appellant) | | (Respondent) |

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| For Revenue : | Shri Amit Katoch, Sr. D.R. |
| For Assessee : | Shri Pranshu Singhal, C.A. |

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| Date of Hearing : | 13.02.2019 |
| Date of Pronouncement : | 13.02.2019 |

ORDER

PER BHAVNESH SAINI, J.M.

This appeal by Revenue has been directed against the Order of the Ld. CIT(A)-1, New Delhi, Dated 19.11.2015, for the A.Y. 2007-2008, challenging the deletion of addition of Rs.55,55,000/-.

2. Admittedly, the tax effect in the present appeal is less than Rs.20 lakhs. Vide Circular No.3/2018 Dated 11th

July, 2018 issued by CBDT, it has been directed that the Department shall not file appeal before the Tribunal in case where the tax effect does not exceed the monetary limit of Rs.20 lakhs. It is also directed that this instruction will apply retrospectively to pending appeals and appeals to be filed henceforth in Tribunals. Pending appeals below the specified tax limit may be withdrawn/not pressed. The Ld. D.R. in view of the Board's Circular above did not press the Departmental Appeal. The case of the Department would not fall in the exceptions provided in the above Board Circular. In the result, the Departmental appeal is not maintainable as the appeal is filed against the Board instructions referred to above and therefore, the appeal of the Department is liable to be dismissed.

3. In the result, appeal of the Department is dismissed.

Order pronounced in the open Court.

Sd/-
(L.P. SAHU)
ACCOUNTANT MEMBER
Delhi, Dated 13th February, 2019.
VBP/-

Sd/-
(BHAVNESH SAINI)
JUDICIAL MEMBER

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| 1. | The appellant |
| 2. | The respondent |
| 3. | CIT(A) concerned |
| 4. | CIT concerned |
| 5. | D.R. ITAT 'A' Bench, Delhi |
| 6. | Guard File. |

// BY Order //

Assistant Registrar : ITAT Delhi Benches :
Delhi